

Profit and Production of Bharat Electronics Limited

4340 SHRI RAJDEO SINGH Will the Minister of DEFENCE be pleased to state

(a) whether the Bharat Electronics Limited has shown an increase of rupees one crore in its pre-tax profit in 1971-72,

(b) whether it has increased its production by Rs 3 crore 42 lakhs in 1971-72 from the previous year, and

(c) if so the percentage of the import yearly as regards components and other items, if any?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE

MINISTRY OF DEFENCE (SHRI VIDYA CHARAN SHUKLA) (a)

The profit before tax earned by Bharat Electronics Limited during the last two financial years as under

Year	Profit before Tax
1970-71	Rs 520 79 lakhs
1971-72	Rs 605 78 lakhs

The increase in profit before tax earned during 1971-72 as compared to previous year was therefore only about Rs 85 00 lakhs

(b) Yes, Sir

(c) The percentage of foreign exchange content in respect of the completed production of equipment and components in BEL during each of the two years is as under

Year	Value of completed Production (Rs in lakhs)	Percentage of Foreign Exchange content
1970-71	2806	29
1971-72	3230	66

6 दरवाजों वाली मर्सीडोज कार के

रखरखाव पर ध्यान

4341 श्री श्रीकार लाल बेरवा :

श्री हुकमचन्द कछवय

क्या विदेश मंत्री यह बताने की वृत्ता करके कि

(क) क्या विदेश मंत्रालय के महत्वपूर्ण इन्वेंटरी की आवश्यकताओं को पूरा करने के लिए 6 दरवाजों वाली मर्सीडोज-बेज कार के रखरखाव पर अब तक कुल कितना धन व्यय हुआ है, श्री?

(ख) यह कार महीने में औसतन कितने मील चली है ?

विदेश मंत्रालय में उपमन्त्री (श्री सुरेंद्रपाल सिंह) :

(क) 734,16 रु०

(ख) 65 मील।

Economy and Optimum Utilization of Coal and Fuel Available in the Country

4342 SHRI P M MEHTA
SHRI K LAKKAPPA

Will the Minister of STEEL AND

MINES be pleased to state

(a) whether Government have introduced some regulations to secure economy and optimum utilisation of coal and other fuels available in the country

(b) whether installations of new burning equipment such as boilers, gas producers, kilns and turbines will have to be done in consultation with the Fuel Efficiency Committee and the Coal Board,

(c) whether the two bodies will scrutinise all such installations keeping in view the availability of coal, and

(d) whether his Ministry has decided that in case the entrepreneurs do not consult the Coal Board before the capital goods application, the Board will not take any responsibility about the grade and size of coal required by the Units?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) (a) to (c) The Ministry of

Industrial Development issued a Circular on the 19th October, 1972, introducing a clause in the letters of intent, according to which, if a scheme involves installation of large burning equipment, consultation by the entrepreneurs with the Coal Board is essential before the submission of applications for import of capital goods.

(d) The clause in question contains such a stipulation.

News item "Transport Planning no Match for Coal Targets Set"

4343. SHRI INDRAJIT GUPTA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the attention of Government has been drawn to the news item which appeared in the *Hindustan Standard* dated the 9th November, 1972 under the caption "Transport Planning no match for coal targets set"; and

(b) if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): (a) and (b). The article in question makes references to the Fifth Plan targets for coal and alleges lack of coordination in the planning for production and transport of coal. The targets for the Fifth Plan are being worked out for all industries including coal and necessary transport plans would be drawn up having regard to the expected coal demand. The Ministry of Railways have set up a special cell for the planning of necessary infra-structure for the rail movement of coal in the Fifth Plan, and once the targets for the production of coal during the Fifth Plan are fixed, steps will be taken to ensure that rail transport capacity is expanded to meet the requirements fully.

Appeal made by Chief Minister of West Bengal for Steel for Santaldih Project

4344. SHRI INDRAJIT GUPTA: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether the Chief Minister of West Bengal made an urgent appeal to the Steel Ministry for immediate release of steel for the construction of the transmission line from the Santaldih project; and

(b) if so, the facts thereof and the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN): (a) Yes, Sir.

(b) The Chief Minister of West Bengal requested for urgent supply of 1074 M/T of steel for transmission lines for the first unit of the santaldih Thermal Plant likely to be commissioned in June 1977. The second unit at Santaldih is expected to be commissioned in December 1973. For this he intimated that approximately 3000 M/T of steel would be required.

A quantity of 359 tonnes of steel was released during the month of November '72 from the Main Steel Producers' stockyards for the Santaldih-Durgapur transmission line and a quantity of 3553 tonnes of steel has been allocated by the Steel Priority Committee for the first quarter of 1973 in favour of the West Bengal State Electricity Board.

Allotment of Steel to Maruti Limited

4345. SHRI R. P. ULAGANAMBI: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether six thousand tonnes of steel was allotted to Maruti Limited for the manufacture of cars; and

(b) whether this allotment was made on the basis of any assessment made by the allotting authorities of the actual requirements of Maruti Limited?